

2. Government Ayurvedic College, Trippunithura, (Ernakulam).

3. Vaidyarathnam Ayurved College, Thaikkattussari, Ollur, Trichur District.

4. - Vaidyarathnam P.S. Varrier Ayurveda College, Kottakkal, Malappuram District.

(e) There is already provision for training in surgery in the syllabus prescribed by the Central Council of Indian Medicine.

[Translation]

Facilities to Textile Workers

*132. SHRISATYANARAYANJATIYA: Will the Minister of TEXTILE be pleased to state:

(a) whether Government propose to undertake a review of housing, medical treatment, education and other facilities available to textile workers in the country;

(b) if so the details thereof; and

(c) the time by which the outcome of the review and the steps contemplated thereon

would be available?

THE MINISTER OF TEXTILES AND FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) No, Sir.

(b) and (c). Do not arise.

[English]

Employees Provident Fund Arrears

*133. SHRI HANNAN MOLLAH: Will the Minister of LABOUR be pleased to state:

(a) how much money is outstanding from companies to the employees provident fund;

(b) how many companies are defaulters; and

(c) what action has been taken to recover the outstanding amount?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) and (b). According to available information, a sum of Rs. 217.83 crores was due from the un-exempted and exempted establishments on account of provident fund arrears as on 31st March, 1989, as per the details below:—

	<i>No. of defaulting establishments</i>	<i>Rs. in crores</i>
Unexempted establishments	11,421	88.27
Exempted establishments	164	129.56
Total	11,585	217.83

(c) The action taken by the E.P.F. authorities was as follows:—

(i) Revenue Recovery Certificates have been issued in 6018 cases